

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

Petition(s) for Special Leave to Appeal (Civil) No(s).8571/2011

STATE OF KERALA & ORS.

Petitioner(s)

VERSUS

SREE SAKTHI PAPER MILLS LTD.TR.AUTH.SIGN

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report )

Date: 05/08/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. P.V. Dinesh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

None appears in the matter.

Service is said to be complete on the respondent  
through AD but nobody has entered appearance on his behalf.

List before the Hon'ble Court as per rules.

(H.B.PRABHAKARA SASTRY)  
REGISTRAR

hj